## CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST ZONAL BENCH: MUMBAI

Date of Hearing: 30 August, 2023

## ST/86404/2016

**Sodexo Food Solutions India Pvt. Ltd.** 

**Appellant** 

Versus

**Commissioner of Service Tax-VI, Mumbai** 

Respondent

Present for the Appellant : Shri Arun Jain, Advocate Present for the Respondent : Shri Priyesh Bheda, JC (AR)

## **ORDER**

Learned counsel for the appellant seeks time on the ground that some additional documents are required to be filed before commencement of hearing, which they are in the process of procuring.

- 2. Learned AR is present.
- 3. Hearing is adjourned to 23<sup>rd</sup> November 2023.

(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)

(DR. SUVENDU KUMAR PATI)
MEMBER (JUDICIAL)